

Item-27

M.A. 512/2004 in
O.A. 2351/2003

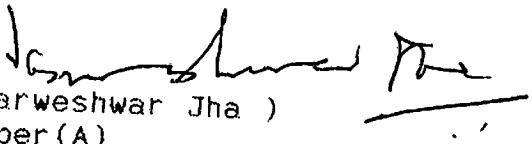
8.3.2004

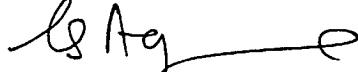
Present: Shri Yogesh Sharma, counsel for the applicant.

M.A. 512/2004

Learned counsel for the applicants states that if so advised, he will challenge the order that has now been passed. Subject to aforesaid, he does not press the present M.A.

Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.


(Sarweshwar Jha)
Member (A)


(V.S. Aggarwal)
Chairman.